

व्यापार संतुलन वर्ष 1966-67 के पूर्वार्द्ध में 463.37 करोड़ रुपये था जो घटकर वर्ष 1967-68 और वर्ष 1968-69 की उसी अवधि में क्रमशः 444.99 करोड़ रु० और 286.08 करोड़ रु० रह गया।

(ख) तथा (ग). इस समय सरकार द्वारा अपनाई जा रही आयात प्रतिस्थापन और निर्यात संवर्धन की नीतियों का उद्देश्य निर्यात उपार्जन के स्तर को इतना पर्याप्त कर देना है कि उससे आयातित माल की हमारी वर्तमान मांग पूरी की जा सके।

Retrenchment in Chittaranjan Locomotive Workshop

*648. SHRI DHIRESWAR KALITA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 1,500 employees of the Chittaranjan Locomotive Workshop have been served with retrenchment notice; and

(b) if so, reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No, Sir.

(b) Does not arise.

Bhilai Steel Plant

*649. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the names of the States to which each General Manager of the Bhilai Steel Plant belonged;

(b) the number of employees appointed during the term of each General Manager; and

(c) how many of them belonged to the State of General Manager concerned?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) to

(c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2639/68].

Industries which have benefited from Devaluation

*650. SHRI RABI RAY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have decided to initiate early action for a preliminary scrutiny of industries which have benefited from devaluation because of price competition with imports :

(b) if so, the main features of the proposal and the main objects for which the scrutiny is to be undertaken; and

(c) whether it is a fact that on the basis of scrutiny, selected industries will be referred to the Tariff Commission for estimating their case for tariff protection?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Committee appointed by the Government in the Ministry of Commerce to review the working of the Tariff Commission had, *inter-alia*, recommended : "Since the benefits of devaluation in terms of price-competition with imports, accrue also to other industries which have so far not been subjected to a Tariff Commission inquiry, it is necessary that Government may now initiate early action on the preliminary scrutiny of the industries as contemplated in the Committee's interim Report. On the basis of such scrutiny Government may refer selected industries to the Tariff Commission for examining their case for protection."

The Government in the Ministry of Commerce have accepted this recommendation and addressed all the Ministries concerned to review the matter and name the industries which should be referred to the Tariff Commission for assessing their case for protection.